

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

Original Application No. 713/1996

Dated the 10th December, 2001

CORAM: HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI S.L.JAIN, MEMBER (J)

1. Shri N.A.Khan
Senior Goods Driver,
Adult, Indian Inhabitant,
Resident of Masrwanji Flc,
Near Mutton Market,
Bhusawal.
2. A.P.Varma,
Senior Goods Driver,
Adult, Indian Inhabitant,
Resident of D-330 A,
Forty Blocks, C. Road,
Bhusawal.
3. S.M. Mogc,
Adult, Indian Inhabitant,
Senior Goods Driver,
Resident of Shivaji Nagar,
Bhusawal.
4. V.R. Warkc,
Adult, Indian Inhabitant,
Goods Driver,
Office of Chief Crew Controller Running
Bhusawal.
5. Bhim Rao Bajirao Garikwad,
Adult, Indian Inhabitant,
Resident of Railway Quarter,
No. RB II 1068 D.
North Colony
Bhusawal.
6. Rajalingam Rajjanna,
Adult, Indian Inhabitant,
Resident of Railway Quarter
No.K 259, D.
Bhusawal.

..... Applicants
(Applicants by Shri T.S. Ahuja, Advocate)

vs.

1. Union of India,
Through: General Manager,
Central Railway,
Chatrapati Shivaji Terminal
Mumbai.

..2/-

2. Senior Divisional Personnel Manager,
Central Railway,
Bhusawal.
3. Divisional Railway Manager,
Central Railway,
Bhusawal,
4. Chief Personnel Manager,
Central Railway,
Mumbai.
5. Shri Jagdish Chandra
6. Shri Mohan Bhaktani
7. Shri S.P. Bhakare
8. Shri Anil Kumar Omprakash
9. Shri S.K. Sawarkar
10. Shri R.A. Sharma
11. Shri Yunus Khan Abdul Karim Khan
12. Shri Z.S. Kazi
13. Shri A.K. Shrivastava
14. Shri K.S. Rajpur
15. Shri K.K. Jha
16. Shri S.K. Pathak
17. Shri S.D. Bonarc
18. Shri M. Shaktiwai
19. Shri S. Kamiakanan
20. Shri V.S. Prabhakar
21. Shri M.G. Veland
22. Shri S. Sarvachan
23. Shri R.S.R.K. Shiv Sharma
24. Shri S.R. More
25. Shri A.T. Naure
26. Shri S.C. Bandarle
27. Shri S.R. Patil
28. Shri V.S. Sahu
29. Shri V.K. Samadhiya
30. Shri Sanjaya Gupta
31. Shri R.P. Agnihotri
32. Shri Nagendra Mishra
33. Shri Jaykumar K.
34. Shri Krishna Murai Singh
35. Shri Rakesh Sharma
36. Shri A.K. Giri
37. Shri Rajendra Prasad Dwivedi
38. Shri S.S. Yadav
39. Shri Ratanlal Kulhave
40. Shri P.K. Gautam
41. Shri Dhanjay Singh
42. Shri Pramodkumar Baniskar
43. Shri A.K. Rawat
44. Shri Dipak Mandai
45. Shri A. Shekhar
46. Shri P.R. Deshmukh
47. Shri N. Gaurishankar
48. Shri Kalika Prasad Bhagirath
49. Shri Ramakavan Chunilal
50. Shri Bhagtwandas Gautam

51. Shri Kanayaial Maiviys
52. Shri Vijay Singh Ramsingh
53. Shri Mahadco Dagoo
54. Shri L.Laxminarayan
55. Shri Dikku Murmu
56. Shri P.L.Sonawane
57. Shri D.R.Sayam
All the above are adults,
indian inhabitants
working as Passenger Drivers,
through the Divisional Railway
Manager,
Central Railway Bhusawal.

... Respondents
(Respondents by Shri V.S. Masurkar, Advocate)

O R D E R (ORAL)

[Per: S.R. Adige, Vice Chairman (A)]:

Heard both sides.

2. In the light of paragraph 22 of Respondents Written Statement dated 27.12.1996/13.1.1997, we dispose of this O.A. with direction to the respondents to dispose of applicants representation dated 12.5.1996 by a detailed, speaking and reasoned order in accordance with rules and instructions under / intimation to applicants within six weeks from the date of receipt of a copy of this order.

3. If any grievance still survives, it will be open to applicants to seek revival of the present O.A. by filing an M.P. after impugning the order passed by the respondents pursuant to this direction.

4. The O.A. stands disposed of on the above terms. No costs.

P.L.Jain
(S.L.Jain)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

s.j*